

Zonal Office of LIC at Bangalore

9255. SHRI V.S. KRISHNA IYER: Will the Minister of FINANCE be pleased to state:

(a) whether there is any Zonal Office of Life Insurance Corporation at Bangalore; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). LIC has no Zonal Office at Bangalore. The question of the Southern Zone by creating a new South-Central Zone has been considered by the LIC. Looking to the profitability aspects and the need to give a better return to the policyholders, it has been decided to defer non-plan expenditure as far as possible. As a result, LIC has decided not to open the South-Central Zone.

Delicensing of Small Scale Electronic Units

9256. SHRI P.M. SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Electronics have recommended delicensing of small scale electronic units;

(b) if so, the details of the proposal and definition of a small scale unit to be delicensed; and

(c) the main objects for which the small scale electronic units are to be delicensed?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) The Department of Electronics have recommended decentralisation of approvals for the small scale electronic units.

(b) and (c). Basically the proposal is to liberalise administrative procedures in favour of small scale entrepreneurs who could get usual assistance for implementation of their production programme in the field of electronic items through State industries departments with minimum of Central control. The liberalisation would apply, except for a few items, to small scale units where capital investment on plant and machinery is upto Rs. 35 lakhs and Rs. 45 lakhs for small scale ancillary units which are the definitions presently approved by the Government for small scale sector.

Recruitment of Minority Community Candidates in Banks

9257. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the names of places, with the number of trainees, at which Pre-Recruitment Training Centres for minority community candidates were set up by public sector banks during 1986-87;

(b) the names of members of the Banking Service Recruitment Boards belonging to minority communities;

(c) the names of minority community members associated with the interview panels by the Boards; and

(d) whether as a result of the steps taken to encourage recruitment of minority candidates in the public sector banks any appreciable increase in the level of representation by the minorities has been recorded?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Public sector banks by and large are utilising their training institutions for imparting pre-recruitment training to the candidates belonging to the Minority Communities at the training institutions or centres opened